

15.33 ½ hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 73)

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHITTA BASU: I introduce the Bill.

15.34 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 356)

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion is adopted.

SHRI CHITTA BASU: I introduce the Bill.

15.34 ½ hrs.

UNIFORM PRIMARY EDUCATION
BILL*

[English]

SHRI MOHAN SINGH (Deoria): I beg to move for leave to introduce a Bill to provide for uniform primary education throughout the country.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for uniform primary education throughout the country."

The motion was adopted.

SHRI MOHAN SINGH (Deoria): I introduce the Bill.

15.35 hrs.

YOUTH WELFARE BOARD BILL*

[English]

SHRI MOHAN SINGH (Deoria): I beg to move for leave to introduce a Bill to provide for the constitution of the Youth Welfare Board for the welfare and protection of the rights and interests of students and youth and for matters connected therewith.